

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 158 OF 2016

Dated: 18th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Nuvoco Vistas Corporation Ltd.	Appellant(s)
Vs.		
Chhattisgarh State Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan
Mr. Gaurav Bahl
Ms. Syloma Mohapatra

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. P.C. Sen, Sr. Adv.
Mr. Apoorv Kurup
Mr. AC Boxi Patro
Ms. Nidhi Mittal
Mr. Rajlakshmi Singh for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **18-11-2019**.

**(S.D. Dubey)
Technical Member**

Pr/pk

**(Justice Manjula Chellur)
Chairperson**